

Finance. It is however understood that a representation has been received by the Ministry of Energy from the Madhya Pradesh Electricity Board for a higher allocation of funds to the Board during the current year and the representation is under consideration of that Ministry.

Loan given to Agriculturists

5641. SHRI DILEEP SINGH BHURIA: Will the Minister of FINANCE be pleased to state:

(a) the actual amount of loan given to agriculturists by nationalised

banks and cooperative banks during the last three years; State-wise; and

(b) the purpose for which the loans have been given?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). A statement is enclosed showing State-wise the actual amount of loans given to agriculturists by nationalised banks and cooperative banks during the three years latest available. The loans have been given for seasonal agricultural operations, investments in agriculture and for activities allied to agriculture.

Loans given to agriculturists by nationalised banks & Cooperative banks.

(Figures in Rs. Lakhs)

Sr. No.	State/Union Territory	Nationalised Banks			Cooperative Banks		
		(As at the end of March)			(As at the end of June)		
		1977	1978	1979	1976	1977	1978
1	2	3	4	5	6	7	8
1.	Haryana	1902.89	2399.46	3434.53	5338.98	7400.10	8880.52
2.	H.P.	189.49	262.66	374.66	94.16	112.21	70.05
3.	J. & K.	90.23	111.88	149.17	218.72	390.55	396.55
4.	Punjab	2629.57	3433.40	5166.76	7390.16	7598.44	10233.59
5.	Rajasthan	1877.97	2770.05	3811.53	6610.65	6565.37	7240.02
6.	Chandigarh	871.49	1179.07	1418.57	24.45	19.18	14.88
7.	Delhi	652.63	2535.17	2349.09	100.61	56.74	110.44
8.	Assam	264.00	570.77	743.25	5.09	5.09	0.17
9.	Manipur	37.70	54.72	64.22	51.99	..	77.96
10.	Meghalaya	12.21	14.66	16.80	27.71	72.80	54.43
11.	Nagaland	1.27	5.34	5.46	84.74	33.65	40.30
12.	Tripura	106.35	133.33	184.06	89.41	33.25	28.55
13.	Arunachal Pradesh
14.	Mizoram

1	2	3	4	5	6	7	8
15. Bihar		2807.19	3382.81	4615.15	2110.21	2833.83	2430.28
16. Orissa	. .	771.15	1005.75	1369.07	2168.83	3226.71	3783.42
17. West Bengal	. .	3362.88	4488.06	6706.29	3011.44	5098.60	4923.37
18. A & Nicobar	. .	6.97	7.61	8.95	..	4.71	7.68
19. M.P.	. .	3450.42	4059.28	4973.75	8148.57	8532.78	7818.01
20. U.P.	. .	9585.11	10281.20	13251.43	11674.86	15653.97	17601.50
21. Gujarat	. .	6167.84	7332.66	9558.51	15269.76	14380.50	17397.93
22. Maharashtra	. .	14051.67	15579.74	18695.22	31744.13	35530.83	29269.88
23. Goa, Daman & Diu	. .	185.91	297.24	419.03	104.78	134.08	134.58
24. Dadra & N. Haveli	. .	2.45	38.03	3.23
25. A.P.	. .	6904.87	8278.95	10065.11	9565.44	12260.69	9969.80
26. Karnataka	. .	8386.62	9267.67	11432.81	10067.29	11339.58	10326.75
27. Kerala	. .	2846.02	2619.78	3393.49	3183.96	3311.78	506390
28. Tamil Nadu	. .	9210.29	10152.84	11161.82	13355.37	17802.74	19863.27
29. Pondicherry	. .	304.22	341.86	375.29	96.53	71.37	135.97
30. Lakshadweep	. .	0.90	0.79	0.65
TOTAL	. .	76680.31	90569.78	113747.90	130537.24	152469.55	155873.80

Sale of matches by non-mechanised Small Scale Sector

5643. SHRI K. RAMAMURTHY:
SHRI S. A. DORAI
SEBASTIAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the non-mechanised small scale sector of match industry has been permitted under Trade Notice 111/80 of the Excise Department to sell their matches through Cooperative Marketing Societies which will entitle them to concessional excise of Rs. 1.60 per gross; and

(b) if so, what other steps are proposed to be taken to prevent this sector from making inroads into the cottage tiny sector?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). No Sir, the concessional rate of excise duty of Rs. 1.60 per gross boxes would not apply to a non-mechanised middle sector unit which simply sells its matches through co-operative marketing societies. For the eligibility of a match unit to the concessional rate of duty of Rs. 1.60 per gross boxes, one of the primary requisites is that the unit should—

(i) either be a member of a co-operative society (including a marketing or service industrial co-operative society but excluding a co-operative bank) registered under any law relating to cooperative societies for the time being in force and assisting exclusively manufacture of such matches; OR